

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 7/RP/2016

Subject : Review of Commission's order dated 12.11.2015 in Petition No. 291/TT/2013 in the matter of approval of transmission tariff for line bays and reactor at 765/400 kV Raichur and Solapur Power Grid sub-station for Raichur-Solapur transmission line under transmission system associated with system associated with synchronous inter-connection between SR and WR in SR and WR for tariff block 2009-14.

Date of Hearing : 28.4.2016.

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Karnataka Power Transmission Corporation Ltd. (KPTCL)
and 21 others

Parties present : Shri Anand K Ganesan, Advocate, PGCIL
Shri S.S. Raju,PGCIL
Shri Rakesh Prasad, PGCIL
Shri Jasbir Singh, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

The learned counsel for the petitioner sought for one week time to file rejoinder to the reply of TANGEDCO. This was not objected by the learned counsel for the TANGEDCO.



2. The Commission accepted the prayer and adjourned the hearing. The Commission directed the petitioner to file rejoinder to the reply of TANGEDCO on or before 16.5.2016, with advance copy to the respondents.

3. The Commission directed to list the review petition on 2.6.2016.

By order of the Commission

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(T. Rout)
Chief (Law)

